

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †5796**

TO BE ANSWERED ON THE 03RD APRIL, 2018 /CHAITRA 13, 1940 (SAKA)

ILLEGAL CONSTRUCTION

†5796. SHRI PRAKASH B. HUKKERI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is rampant cases of illegal construction in the National Capital Territory (NCT) of Delhi particularly at the area under Sadar Bazar Police Station and if so, the details thereof;

(b) whether these constructions are being done in nexus with Police Officers, if so, the details thereof and the action taken in this regard;

(c) whether any such case of nexus of Builder Mafia with Police officers has come to light and if so, the details thereof along with the action taken thereon; and

(d) whether the prescribed rules for transfer of police officials in Delhi Police particularly under Sadar Bazar Police Station area of North District is being followed properly?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Delhi Police has reported that their role with regard to illegal construction is limited to informing the civic agencies whenever such illegal construction comes to their notice. 14982, 13219, 12210 and 2444 intimations during 2015, 2016, 2017 and 2018 (upto 28.02.2018) respectively about the illegal construction in the National Capital Territory (NCT) of Delhi have been sent by Delhi Police to concerned civic agencies. Of which, 104, 105, 106 and 19 intimations during 2015, 2016, 2017 and 2018 (upto 15.03.2018) respectively are for the area of Sadar Bazaar Police

Station. Also, on receipt of notice from Municipal Corporations of Delhi (MCD) under Section 344(2) of Delhi Municipal Corporation (DMC) Act, local Police takes action to stop construction and seize construction materials.

(b) and (c): No case of nexus of builder mafia with Police officers has reportedly come to the notice of Delhi Police during the last three years and the current year (upto 28.02.2018). Details of action taken against Delhi Police personnel on allegations of inaction/ allowing illegal construction during the last three years and the current year (upto 28.02.2018) are as under:

Year	Departmental Enquiry	Show Cause Notice	Censure	Explanation	Warning
2015	01	28	13	56	-
2016	05	13	02	07	06
2017	-	29	01	15	-
2018 (upto 28.02.2018)	-	-	-	-	-

(d): Delhi Police has reported that transfer/posting Delhi Police officials including official in PS Sadar Bazar is being done as per provisions contained in Standing Order No.289/10.
